

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI**  
**ORDER**

In partial modification to this office order No.492/16350-16370/F.1(3)/Gaz/19 Dated 21.02.2019, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of the Judicial Officers whose names are mentioned in Column No. 1, whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect :-

S.No	Name of Judicial Officer (Column No. 1)	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer
1	Ms. Deepali Sharma, ASJ-01 (POCSO)	Sh. Mohd. Farrukh, ASJ-05 (POCSO)	Sh. Ashish Aggarwal, ASJ-03
2	Ms. Poonam Chaudhary, ASJ-02	Sh. Ashish Aggarwal, ASJ-03	Sh. Prashant Kumar, ASJ-04
3	Sh. Ashish Aggarwal, ASJ-03	Sh. Prashant Kumar, ASJ-04	Sh. Mohd. Farrukh, ASJ-05 (POCSO)
4	Sh. Prashant Kumar, ASJ-04	Ms. Poonam Chaudhary, ASJ-02	Ms. Deepali Sharma, ASJ-01 (POCSO)
5	Sh. Mohd. Farrukh, ASJ-05 (POCSO)	Ms. Deepali Sharma, ASJ-01 (POCSO)	Ms. Poonam Chaudhary, ASJ-02
5	Sh. Ramesh Kumar-I, Spl. Judge (NDPS)	Ms. Neelofer Abida Perveen, Spl. Judge (NDPS)	Sh. Satish Kumar-II, Spl. FTC
6	Ms. Neelofer Abida Perveen, Spl. Judge (NDPS)	Sh. Ramesh Kumar-I, Spl. Judge (NDPS)	Ms. Rekha, ASJ (Electricity)
7	Ms. Rekha, ASJ (Electricity)	Sh. Satish Kumar-II, ASJ/Spl. FTC	Ms. Neelofer Abida Perveen, Spl. Judge (NDPS)
8	Sh. Satish Kumar-II, ASJ/ Spl. FTC	Ms. Rekha, ASJ (Electricity)	Sh. Ramesh Kumar-I, Spl. Judge (NDPS)

*(Signature)*  
(TALWANT SINGH)

District & Sessions Judge (HQs)  
Delhi

No. 733/2669-5-725 /F.1(3)/Gaz/19

Dated 19 MAR 2019

Copy forwarded for information & necessary action to :-

**Subject:- Link ASJ (Central)**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. Ms. Sujata Kohli, ASJ (Shahdara)/Chairperson (Lock-up Committee) Karkardooma Courts, Delhi.
4. Sh. Anil Kumar Sisodia, Spl. Judge (PC Act) (CBI) (Central) Tis Hazari Courts, Delhi.
5. Sh. Ashu Garg, CMM (Central)/Member (Lock-up Committee) Tis Hazari Courts, Delhi.
6. Sh. Gajender Singh Nagar, ACJ (Central)/Member (Lock-up Committee) Tis Hazari Courts, Delhi.
7. Ms. Vijeta Singh Rawat, ACJ (West)/Member (Lock-up Committee) Tis Hazari Courts, Delhi.
8. The Secretary, DLSA (Central)/Member (Lock-up Committee) Tis Hazari Courts, Delhi.
9. The Secretary, DLSA (West)/Member (Lock-up Committee) Tis Hazari Courts, Delhi.
10. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, Delhi.
11. The Sr. AO(J)/AO(J), Admn. Branch (I,II,III), General Branch, Filing Branch (Central), Tis Hazari Courts, Delhi.
12. The In-charge, Facilitation Centre, Tis Hazari Courts, Delhi.
13. Branch In-charge, General Branch (Central) with reference to letter No.6100-110-I/Security & Fire Safety/Genl.I/THC/19 Dated 16.03.2019.
14. The P.S./Reader to the undersigned.
15. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
16. The Website Committee, Tis Hazari Court, Delhi.
17. For uploading on LAYERS.

*(Signature)*  
District & Sessions Judge (HQs)  
Delhi